

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4506  
TO BE ANSWERED ON 14.12.2016**

**CASH CRUNCH IN RAILWAYS**

**4506. SHRI V. ELUMALAI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways Protection Force had to call off its drive to net petty offenders as the latter were unable to shell out change for penalties;**
- (b) if so, the details thereof;**
- (c) whether due to cash crunch to pay back the balance of the fined amount, the railways has suffered huge cash loss from November till date; and**
- (d) if so, the details thereof and the corrective action taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**( SHRI RAJEN GOHAIN )**

**(a): No, Madam.**

**(b): Does not arise.**

**(c): No, Madam.**

**(d): Does not arise.**

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